

Allegations against Chief Minister of Haryana

1391. SHRI M. S. ABDUL KHADER : Will the PRIME MINISTER be pleased to state :

(a) whether the Prime Minister has received a fresh memorandum from the Opposition Leaders of Haryana against the Chief Minister Shri Bansi Lal, regarding his involvement in serious cases of corruption, nepotism and maladministration;

(b) if so, whether the contents of the memorandum have been examined and what action Government propose to take in the matter;

(c) whether Government propose to refer the memorandum to an independent commission of enquiry like Wanchoo Commission set up by the West Bengal Government for scrutiny and proper further action; and

(d) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) Four memoranda were received in 1969 to 1972, and the position in regard to these memoranda was explained to the House in reply to the Starred Question No. 356, dated the 8th March, 1973. Since then no further memorandum containing allegations against the Chief Minister of Haryana has been received by the Prime Minister.

(b) to (d) Do not arise.

Criterion adopted by Foreign countries in formulating plan outlays

1392. SHRI M. S. ABDUL KHADER : Will the Minister of PLANNING be pleased to state:

(a) whether Government have studied the strategy adopted by developing countries in formulating their plan outlay;

(b) if so, what are the details thereof; and

(c) whether Government have borrowed any strategy followed in these countries in formulating the country's Fifth Five Year Plan and if so, the results achieved therefrom?

THE MINISTER OF PLANNING (SHRI D. P. DHAR) : (a) and (b) The strategies adopted by the developing countries in for-

mulating their plan outlays are under continuous study. It is not possible to indicate the specific details of these strategies.

(c) The strategy of India's Draft Fifth Plan has been designed in the light of basic objectives and other relevant considerations—problems, priorities, potentials etc. The question of borrowing any strategy followed in the other developing countries, therefore, does not arise.

Strength of CRP and BSF

1393. SHRI S. A. HASHMI : Will the Minister of HOME AFFAIRS be pleased to state the total strength of CRP and BSF as on October, 1974 ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : In October, 1974 strength of CRP was 60 bns. and that of BSF 77 bns. There has not been any change in this strength since then.

Allegations against Railway Minister

1394. SHRI M. S. ABDUL KHADER : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Prime Minister has recently received fresh memoranda from some Members of Parliament against Shri L. N. Mishra, the Railway Minister, regarding his involvement in the Kapoor Commission, Kosi Project and Pondicherry licence scandals; and

(b) if so, what action Government have taken thereon ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) No fresh memoranda containing allegations against Shri L. N. Mishra, Minister of Railways, have been received. The comments of the Railway Minister on the memoranda and letters received earlier are under examination.

Supply of paper at controlled rate

1395. SHRI SANAT KUMAR RAHA : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have taken any step to supply paper at a controlled rate to students, publishers of text books as well as to